

Opening of New Bank branches in Almora and Pithoragarh (U.P)

2651. SHRI JEEWAN SHARMA: Will the Minister of FINANCE be pleased to state:

(a) the number of licences pending with the nationalised banks for opening of their branches in Almora and Pithoragarh, bank-wise;

(b) when these licences were issued by the Reserve Bank of India; and

(c) the reasons for the delay in opening the branches by these banks?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (c). No licence is pending with the banks for opening branches in District Almora. However, for the District Pithoragarh, one licence is pending with State Bank of India for opening a branch at Bansbagad, Block Munsiri. The licence was issued on 31.12.86. The branch could not be opened due to lack of infrastructural facilities. Reserve Bank of India has advised State Bank of India to take up the matter of providing infrastructural facilities at the centre with the State Government.

[English]

Foreign controlled rupee companies

2652. SHRISYED SHAHABUDDIN: Will the Minister of FINANCE be pleased to state:

(a) whether the reserve Bank of India monitors the foreign exchange performance of foreign controlled rupee companies;

(b) if so, the number of such companies, country-wise and sector-wise;

(c) the value of total export earnings of such companies for the last one year for which the data are available; and

(d) the corresponding outflow of foreign exchange giving break-up imports of inputs, technology and profit on foreign investment?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b). Reserve Bank of India does not monitor the foreign exchange performance of foreign controlled Rupee Companies i.e/ FERA companies. RBI only monitors the activities of FERA, 1973. RBI also approves the remittance of dividends of these companies. There were 103 FERA companies in the country as on 30th June, 1991.

(c) and (d). The information is being collected and will be laid on the Table of the House.

Implementation of Ardrs in Bihar

2653. SHRISYED SHAHABUDDIN: Will the Minister of FINANCE be pleased to state:

(a) the amount of debt relief in Bihar provided by the public sector banks under the Agriculture and Rural Debt Relief Scheme, 1990 as on July, 1, 1991, district-wise and bank-wise;

(b) the various debt scheme in Bihar which have been covered it terms of the principal and interest due on the cut-off date; and

(c) whether the Government propose to implement the scheme till all eligib.le debtors on the cut-off date are fully covered?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The Reserve Bank of India